7 St. Re. World Popula- SEPTEMBER 7, 1974 lation Conference

St. Re. C. Notes & bearing same number

the Sixteenth and Forty-ninth Reports of the Estimates Committee.

11.06 hrs.

STATEMENT RE. WORLD POPULA-TION CONFERENCE

THE MINISTER OF HEALTH AND FAMILY PLANNING (DR KARAN SINGH): Mr. Speaker, Sir, as Hon'ble Members are aware, 1974 is being observed by the United Nations as World Population Year. A World Population Conference was held in Bucharest (Romania) from the 19th to 30th Au-I had the privilege of leading the Indian Delegation to this Conference and the Deputy Leader was Professor S Chakravarty, Member, Planning Commission. A member of our delegation Professor P. B. Desai was elected Rapporteur-General of the Conference.

In view of the importance of this event, I am sure Hon'ble Members will be interested to know more details with regard to the Conference. With your permission, Sir, I would like to place copies of four documents in the Library; my address to the Plenary Session, our Country Statement for the Conference, the concluding speech by Professor S Chakravarty, and the World Population Plan of Action as adopted by the Conference on 30th August, 1974 Members will notice that the broad policy enunciated in my onen ng speech has been well reflected in the Plan of Action as finally adopted

11 07 hrs

STATEMENT RE DISCOVERY OF CUPRENCY MOTES OF FIVE RUPPES DENOMINATION BEARING THE SAME NUMBER

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K R. GANESH): Mr Speaker, Sir, I rise to make a statement on the matter raised in the House under Rule 377, on

the 13th August, 1974, by Shri Shyamnandan Mishra, regarding discovery of 20 Notes of Five-Rupees denomination bearing the same number (T-77/218978).

Sir, necessary enquiries in this matter have been made Twenty pieces of five rupee notes bearing the same serial number (T-77/218978) were found in a packet issued to the Gujarat State Transport Depot, Raikot by the State Bank of Saurashtra. The packet had been supplied to the Bank of Saurashtra by the Ahmedabad Issue Office of the Reserve Bank of India: the RBI had received it in a consignment of fresh notes from the Currency Note Press, Nasık Road. All the 20 pieces of the above-mentioned five rupee notes have been collected from Raikot and examined by the Currency Note Press The scrutiny has revealed that all these are genuine notes The repetition of numbering has occurred when one of the numbering boxes in the numbering machine got stuck or if there was a defect in the connecting rod The person incharge of the machine, however, failed to give necessary intimation to the Control Section about this though this is required to be done under the prescribed procedure Unfortunately. even in the subsequent examination in the Control Section the repeated numbering was not detected. result, the notes in question were despatched to RBI

Sir Government have also viewed with concern the reported discovery another set of twenty notes of 5-Rupee denomination of the same T-77 series bearing identical number. As an innicdiate remedial measure, the RBL has been adviced to instruct the concorned issue offices not to release any n te of the corios bearing the prefix T-77 and T-76 without cent per cent checking and verification Owing to a large increase in mediction and eithply of Notes to RBI, the cent per cent examination of notes of Rs. 5/_ denomination had been discontinued about a year back and an emergency procedure was in vogue. Pending detailed examination of the entire procedure in the Nasik Press, the emergency procedure is being discontinued for the present and cent per cent examination of notes of Rs. 5/- denomination reintroduced immediately. The R.B.I. has been advised accordingly.

Sir, disciplinary proceedings have been instituted against the concerned workers and supervisory staff, both in the machine numbering and also in the Control Section, and 4 persons have been immedately placed under suspension.

Sir, the need to strengthen the control staff both in regard to numbers and quality has been felt for some time and necessary action has already been initiated. Steps are also being taken to improve the system of examination with particular reference to the detection of defective numbering so that similar faults do not occur in future.

SHRI SHYAMNANDAN MISHRA (Begusarai): We demand a discussion during the next session. This has been a serious allegation standing for quite some time that these duplicate notes have been used for election purposes. We demand an inquiry either by a Judicial Commission or by a Parliamentary Committee. This has been a serious allegation for quite some time

नोट के माथ ऐसी दस्तंदाजी हो रही है तो करेर्न्स में पब्लिक की क्या ग्रास्था रह जायेगी?

SHRI P. K DEO (Kalahandi). This is a very serious matter We want an assurance that a discussion would take place in the first week of the next session at least.

MR. SPEAKER: We will see.

SHRI P. K. DEO: Why was the practice of cent per cent examination of the five rupee notes discontinued?

SHRI SHYAMNANDAN MISHRA: This was an allegation made earlier by Acharya Kripalani.

SHRI P. K. DEO: There is an ulterior motive of corrupting the voters.

डा० सक्सीनाराण पांडेय (मदसीर): केवल नोट्म की ही बात नही है, इस प्रकार के दस-दस पैसे के पैरेलल सिक्के भी चल रहें हैं।

भी घटल बिहारी बाजपेबी (ग्वालियर):
मन्त्री महोदय ने कहा इसकी बांच हो रही है
तो किस लेविल पर जांच हो रही है? जांच ऐसी
होनी चाहिए जो सारे देश में कान्फिडेन्स इन्सपायर करे। घगर डिपार्टमेटल जांच है तो सारे मामले को दबा दिया जायेगा, इस बात का हमें डर है। वह बतायें कौन जांच कर रहा है?

भी मधु लिनधे (बांका): इसी के सम्बन्ध में मैं भी मन्त्री महोदय का ध्यान खीवना चाहता हूं। यूनाइटेड कार्माशयल वैक, इलाहाबाद में चीफ कैशियर के पास सौ रुपये के नोट पाये गये है जिन पर मेटल लाइन नहीं था। तो इस के बारे में मन्त्री महोदय खुलासा करे।

ध्यम्य महीदय . यह उनको भेज देंगे !

श्री मधु सिमये. यह भेज दिया है लेकिन कोई ग्रसर नहीं हो रहा है।

SHRI SHYAMNANDAN MISHRA: The question is: How to restore faith in the currency of the country?

SHRI DINEN BHATTACHARYYA (Serampore): In whose possession were these notes and what action was taken against them? If you are in possession of such notes, Sir, you would have been prosecuted.

इष्ट्यक्ष महीवय: मेरै से क्या लेना है, उनसे पुछिये।

SHRI SHYAMNANDAN MISHRA: He has admitted that the duplication was done in the Nasik Press. SHRI K. R. GANESH: No, not at all. I have given a frank statement. It is a mechanical defect. Don't try to politicalise it.

SHRI BHAGWAT JHA AZAD (Bhagalpur): We are equally concerned about the frequency of such instances. But unfortunately, the opposition is trying to attribute political motives to everything. It is ludicrous to say that it is used for election purposes. We appreciate the 'rankness of the numister's statement and we want him to enquire into the matter.

11.12 hrs.

STATEMENT BY MEMBER UNDER DIRECTION 115

श्री हुकमचन्द कख्वाम (मुरैना)
श्रताराकित प्रश्न संख्या 3327 दिनाक
23-8-74 के (ख) भाग मे कहा गया है कि
फरीदाबाद स्थित केन्द्रीय मुद्रणालय के कर्मचारियों को 1-9-66 में दिल्ली की दरों पर
नगर प्रतिपूर्ति भना कभी भी नहीं दिया गया,
जबिक मंत्रालय के स्रादेश सक्या 2(4)-ई
11(वी) 165, दिनाक 5 स्रक्त्य 7, 1966
को देखने से यह स्पष्ट हो जाता है कि 1-9-66
से 28-2-69 नक फरीदाबाद के केन्द्रीय
मुद्रणालय के कर्मवारियों को निम्न शर्नो
पर दिल्ली की दरों के सनुमार शहरी भता
दिया गया:

1-9-66 में साढ़े बारह प्रतिशत (एक माल के लिए)

एक माल के बाद 75 प्रतिशत (6 माह के लिए) उसके बाद 50 प्रतिशत (6 माह के लिये) उसके बाद 25 प्रतिशत (6 माह के लिये)

फरी प्रवाद के केन्द्रीय मुद्रणालय के एक कर्मवारी को प्रेम के उस समय क प्रवन्त्रक ने पत्र सन्त्र्या 36/ए/68-69/10077 दिनों क 25-1-60 की जो बेंस प्रनाण पत दिया उससे भी स्पष्ट होता है कि उस सम्ब फरीदाबाद के केन्द्रीय मुद्रणालय में नगर प्रतिपृति भत्ता मिलता था।

उस समय दिया गया नगरपूर्ति भत्ते का आधार भी मन्त्री जी ने नही बताया। इसस स्पष्ट हाता है कि मन्त्री जी फरीदाबाइ स्थित केन्द्रीय व मंचारी जिनमे कि केन्द्रीय मुद्रणालय के वर्मचारी भी सम्मिलित हैं, उनकी न्यायसगत माँग को टालने एव उस समय के महगाई के आव ड़ो और आज के मंहगाई के आकड़ा की तुलना भी नही की। मुझे ऐसा लगता है ि सरकार कर्मचारियों की न्यायसंगत मांग पर पर्दा डालने का प्रयास कर रही है।

इससे साबित होता है कि मन्त्री महोदय ने प्रश्न का गलत उत्तर दिया था। मैँ ग्राश करता हं कि मन्त्री महोदय ग्रपने उत्तर का ठीक करेग।

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH): In the reply given to part (b) of Unstarred Question No. 3327 asked by Shri Hukam Chand Kachwai in the Lol. Sabha on 23-8-1974, I had inter alia stated that city compensatory allowance at De'hi rates had never been sanctioned/paid to the Central Government Press employees at Faridabad from 1-9-1966 or thereafter This was based on the information rece ved from the Ministry of Works and That Ministry has since stated, on the basis of the information furnished by the Press authorities, that city compensatory allowance at Delhi rates was in fact paid to the Press employees at Faridabad from 1-9-1960 as under:-

- (i) at Delhi rates for one year.
- (ii) @ 75 per cent of Delhi rates for next six months
- (iii) @50 per cent of Delhi rates for next six months.
- (iv) @25 per cent of Delhi rates for next six months.